

### Appointment of Additional Judges in Allahabad High Court

12. SHRI B. R. SHUKLA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there was a demand to appoint some additional judges in the High Court of Allahabad during 1975; and

(b) if so, the reasons for delay in the appointment of judges there?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) and (b). During the year 1975 the State authorities sent proposals to fill in five vacancies of Additional Judge. Considering the fact that there were vacancies of Permanent Judge three of the recommended persons have been appointed as Permanent Judge, in consultation with the State.

### Price of Petrol

13. SHRI SAROJ MUKHERJEE: Will the Minister of PETROLEUM be pleased to state:

(a) the causes of the difference in petrol price obtained in Indian market and the international price of the same; and

(b) whether any reduction in the price of oil is expected in internal market, in view of the 10 per cent increase in crude output in India during the year 1975?

THE MINISTER OF PETROLEUM (SHRI K. D. MALAVIYA): (a) The prices of petrol vary widely from country to country. The price of crude oil, cost of refining, cost of transportation, levy of duties and taxes etc. contribute to these variations.

(b) The entire question of pricing of petroleum products is under the

consideration of the Oil Prices Committee whose final report is awaited.

### Legal Aid Programme

14. SHRI DINESH CHANDRA GOSWAMI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have any proposal for introducing a legal aid programme in the country for the benefit of the vulnerable section of the society; and

(b) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): (a) and (b). The matter is under consideration of Government.

### विभिन्न राज्यों में मिट्टी के तेल की दरें

15. श्री मूलचन्द डागा : क्या पेट्रोलियम मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान में मिट्टी के तेल को प्रति लीटर दर क्या है ;

(ख) क्या मिट्टी का तेल दिल्ली तथा हरियाणा में क्रमशः 1.22 रुपये तथा 1.40 रुपये प्रति लीटर बेचा जा रहा है ; और

(ग) देश में इतना अधिक अन्तर होने के क्या कारण हैं ?

पेट्रोलियम मंत्री (श्री के. डी. मालवीय): (क) से (ग) मिट्टी के तेल के फूटकर मूल्य सारे देश में या राजस्थान या हरियाणा में एक मा नहीं है। इसके कारण हैं, समीपतम शोधनशालाओं से रेल सड़क पाइपलाइन द्वारा परिवहन लागत में अन्तर तटीय भाड़ा तथा समय समय पर राज्य